

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 888/2024**

**IN THE MATTER OF:**

**Vijendra Yadav**

**.....PETITIONER**

**VERSUS**

**Delhi Pollution Control Committee & Ors.**

**.....RESPONDENT**

**MEMO OF PARTIES**

**Vijendra Yadav**

**.....PETITIONER**

**VERSUS**

1. **Delhi Pollution Control Committee (DPCC)**  
Through its Member Secretary;  
Department of Environment, Govt. of NCT of Delhi,  
5th Floor, ISBT Building, Kashmere Gate, Delhi-110006  
Email: [msdpcc@nic.in](mailto:msdpcc@nic.in)
2. **District Forest Officer, NCT Delhi**  
Mahatma Gandhi Institute for Combating Climate Change Alipur,  
Bakhthawarpur Road, New Delhi-110036  
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3. **District Magistrare, North Delhi**  
Room No-1, DM Office Complex, Alipur, Delhi-110036  
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4. **Anantraj Limited c/o Chhaju Ram Bagh**  
Jindpur, Delhi
5. **Delhi Development Authority**  
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